

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 42/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Anushtha Builders & Colonizers (P) Ltd. & Anr. -Vs- ROC, Chhattisgarh
Under Section	252 (3)

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Abhinav Kardekar, Adv.
Ms. Gurpreet Kaur Chawla, Adv.

For Respondent (s)

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ORDER

Ld. Counsel, Ms. Gurpreet Chawla, appearing for the petitioner. Matter heard.
Reserved for order.

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Kaushalendra Kumar Singh
Member (Technical)

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P. Mohan Raj
Member (Judicial)